

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 255/2002 with MA 229/2002

Applicant(s) Inder Raj Parmani

Respondent(s) UCI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

*copy of order
vide 265/2002
dt-16/2/04
16/2/04*

11.2.2004

Mr. P.N. Jatti, Counsel for the applicant.

Mr. Neeraj Batra, Counsel for the respondents.

Learned counsel for the applicant seeks permission to withdraw the OA. Permission granted.

The OA stands disposed of as withdrawn.

(BHARAT BHUSHAN)
MEMBER (J)

AHQ

(A.K. BHANDARI)
MEMBER (A)